

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
BHARAT SERUMS AND VACCINES LIMITED

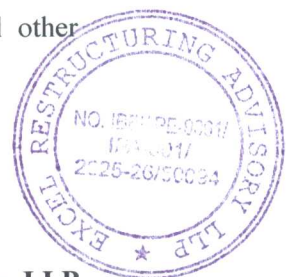
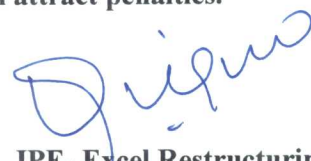
1.	Name of Corporate Person	BHARAT SERUMS AND VACCINES LIMITED
2.	Date of Incorporation of Corporate Person	11th November, 1993
3.	Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Person	U74110MH1993PLC075088
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	3rd Floor, Liberty Tower, Plot No. K-10, Behind Reliable Plaza, Kalwa Industrial Estate, Airoli, Thane, Maharashtra, India, 400708
6.	Liquidation Commencement Date of the Corporate Person	07th September, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	IPE - Excel Restructuring Advisory LLP (Formerly known as DMKH Insolvency Resolution Services LLP) through its Designated Partner Mr. Dilipkumar Natvarlal Jagad appointed as Liquidator Address: 105 AND 106, Midas Tower, Sahar Plaza, Andheri Kurla Road, Andheri East, J.B. Nagar, Mumbai-400059. Regd. Email Id: info@exceladvisory.in Process Email Id: claims@bsvgroup.com Mobile No.: +91-9821142587 IBBI Regn. No.: IBBI/IPE-0061/IPA-1/2025-26/50094
8.	Last Date for Submission of Claims	07th October, 2026

Notice is hereby given that the Bharat Serums and Vaccines Limited has commenced voluntary liquidation on 07th September, 2026.

The stakeholders of Bharat Serums and Vaccines Limited are hereby called upon to submit a proof of their claims, on or before 07th October, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



IPE- Excel Restructuring Advisory LLP

(Formerly known as DMKH Insolvency Resolution Services LLP)

IBBI Regn. No.: IBBI/IPE-0061/IPA-1/2025-26/50094

AFA Valid till 30/06/2027

Through its Designated Partner **Mr. Dilipkumar Natvarlal Jagad**

Liquidator in the matter of

Bharat Serums and Vaccines Limited - In Voluntary Liquidation

IBBI Regn. No.: IBBI/IPA-001/IP-P00233/2017-2018/10462

Date: 8th September, 2026

Place: Mumbai